

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 36 of 2019 [TP/MP/ 111 of 2016 in (CP 79 of 2015)]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2020**

Name of the Company:

Rajiv Nahar & Ors
V/s
Aeon Housing Pvt Ltd & ors

Section:

397-398 of the Companies Act

ORDER

No one appeared for the Petitioner as well as also for the Respondent.

Matter stands adjourned for further consideration on 20.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of July, 2020

PC


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**